

### Mercury pollution

3795. SHRI SAIFUDDIN CHOU-DHURY : Will the PRIME MINISTER be pleased to state :

(a) whether any study was conducted on the Mercury pollution ;

(b) if so, the details thereof ; and

(c) if not, whether Government feel inclined to conduct any such study soon, details thereof, if any ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) Yes, Sir.

(b) Out of 23 Chlor-Alkali units using mercury cell process in the country, survey of 16 units has been completed by the Boards so far. It has been observed that varying levels of effluent treatment facilities for

removal of mercury, have been provided in seven units. The remaining nine units have neither established treatment facilities nor have taken adequate in-plant mercury pollution control measures.

(c) Does not arise.

### Investment in industrial sector in Punjab

3796. SHRI DEVINDER SINGH GAR-CHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Central Government have not made any major investment in the industrial sector in Punjab ; and

(b) if so, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b). The Planning Commission has indicated that Central Investment in industrial projects in Punjab during the Sixth Plan is as follows :—

S.No.	Central industrial project in Punjab	Sixth Plan 1980-85 Outlay (Rs. in crores)
1.	Hindustan Machine Tools Ltd., Tractor Assembly, Mohali.	0.80
2.	Semi-conductor Complex	15.43
3.	National Fertilizers Ltd. (Bhatinda)	20.83
4.	Deptt. of Petroleum (exploration of oil)	1.04

Central investments in public sector enterprises are largely in capital intensive industries in which techno-economic considerations become paramount in locational decisions. Subject to this, every attempt is made to spread Central investment in public sector enterprises in as equitable a manner as possible.

### Programmes for Speedy Development in Tribal Sub-Plan Areas

3797. SHRIMATI SUMATI ORAON :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have decided that the Central Ministries will set apart specific outlays for tribal areas beginning with 1978-79 and prepare suitable supporting programmes for speedy development in Tribal sub-Plan areas of the country ;

(b) if so, what steps have so far been taken on the part of each Central Ministry

in operationalising such a decision and with what physical results, if any ;

(c) whether Home Ministry is satisfied with the progress made so far in this regard ; if not, proposals, if any to affect expeditious and effective implementation of such a decision ; and

(d) whether due care so far on the part of each Central Ministry could be taken while operationalising such Centrally-supported programmes in tribal areas to conform to the 'Guidelines for Central programmes in Tribal Areas' ; if not, the specific details in respect thereof with reasons therefor and remedial measures suggested therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Madam.

(b) Prime Minister addressed all the Central Ministers in March, 1980 asking them to (i) formulate appropriate need-based programmes for tribal areas, (ii) suitably adapt ongoing programmes to suit the specific development requirements of Scheduled Tribes ; and (iii) quantify funds for tribal areas under Central Ministries' Programme. Planning Commission and Ministry of Home Affairs have also pursued action with the Central Ministries for quantification of funds for tribal areas and requested them to exhibit quantified funds under distinct sub-heads in the Budget of the Ministries/Departments and set up special cells for dealing with matters connected with tribal development under the supervision of a senior officer. Home Ministry has again addressed the Central Ministers on the matter on 6.7.1983. The Ministry has also been having meetings with the officers of the Central Ministries for follow-up action. A statement showing quantification of funds made by the Central Ministries/Departments for tribal areas is enclosed.

(c) and (d). The Central Ministries/Departments have undertaken the exercise of quantification of funds and formulation of appropriate programmes as shown in the enclosed statement. (See Col 119-122). However, exercises assessing the problems of the tribal areas

are at a preliminary stage in some of the Central Ministries and a stage of conclusive action has still to be reached. It is proposed to have a high-level meeting with the officers of the Central Ministries to expedite quantification of funds, opening of separate budget sub-heads and monetary mechanism by the Ministries/Departments.

#### Self Sufficiency in cement

3798. SHRI M. RAMANNA RAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are hoping to become self sufficient in cement ; if so, when ; and

(b) the estimated production and consumption of cement, Statewise ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). The Working Group on Cement Industry (1980-85) on the basis of certain assumptions had indicated a projected demand of 38 million tonnes of cement by 1984-85. The annual production target of 34.5 million tonnes is expected to be achieved by the end of the Sixth Plan Period leaving a gap of over 3 million tonnes between the demand and domestic production. With the materialisation of additional capacity in the early part of the Seventh Five Year Plan Period, the availability position of cement as against demand is expected to ease considerably.

The production of cement State-wise during the year 1982-83 is indicated in the Statement attached. The total production is expected to be stepped up to about 28 million tonnes during the year 1983-84. Domestic production of cement being less than the demand, the entire quantity produced in the country is consumed within the country. It is difficult to indicate State-wise consumption of cement, as a part of the domestic production and the quantities imported are free from price and distribution control and their consumption varies from State to State.